

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4694
ANSWERED ON:12.08.2014
COOPERATIVE SOCIETIES IN TELANGANA
Patil Shri Bheemrao Baswanthrao

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there are 1000 agricultural cooperative societies under the MARKFED in Telangana;
- (b) if so, the details thereof;
- (c) the role of such societies in the market and the extent to which these societies are helpful to the farmers as well as consumers in the market;
- (d) the details of financial assistance given to such cooperative societies during the 12th Five Year Plan; and
- (e) whether the Government has any proposal to waive off tax for the primary agricultural societies in the country particularly in Telangana and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN)

- (a) to (c): 'Cooperative Societies' is a State subject under Seventh Schedule of the Constitution of India. Therefore, details of societies registered in States under their respective Cooperative Societies Acts are not maintained by the Government of India.
- (d): No financial assistance to Cooperative Societies under MARKFED in Telangana has been given. However, National Cooperative Development Corporation (NCDC), a Central Organisation, provides loans and subsidy to cooperatives engaged in agro processing, storage, consumer, powerloom, fisheries, dairy etc.
- (e): No such proposal is under consideration of Government of India.